

**Central Administrative Tribunal
Principal Bench**

O.A. No. 3902/2015

This the 27th day of November, 2019

**Hon'ble Mr. R.N. Singh, Member (J)
Hon'ble Ms. Aradhana Johri, Member (A)**

SMT. RENU SINGH, AGE-51
W/O SH. MUKESH CHAUHAN
WORKING AS GCI
GRADE-II, BATTALION- 1
DELHI GIRLS NCC
KASHMERE GATE, DELHI - 110006

...APPLICANT

(By Advocate: Sh. R.K. Shukla)

VERSUS

1. UNION OF INDIA
THROUGH THE SECRETARY
MINISTRY OF DEFENCE
SOUTH BLOCK
NEW DELHI – 110011
2. THE DIRECTOR GENERAL OF NCC
MINISTRY OF DEFENCE
WEST BLOCK, R.K. PURAM
NEW DELHI – 110066
3. THE COMMANDING OFFICER
BATTALION- 1, DELHI GIRLS BATTALION NCC
KASHMERE GATE,
DELHI – 110006
4. THE P.A.O (OTHER RANKS)
RAJ RIF CENTRE
DELHI CANTT.
DELHI
5. THE OFFICER'S INCHARGE
OTHER RANK CELL OFFICE
PRINCIPAL CONTROLLER OF DEFENCE ACCOUNT
CENTRAL COMMAND
1, KARIYAPPA ROAD,
LUCKNOW CANTT., U.P.
6. THE ADG OF NCC,
DELHI OLD SECRETARIAT BUILDING

CIVIL LINE, DELHI – 110054

...RESPONDENTS

(By Advocate: None)

ORDER (Oral)

Hon'ble Mr. R.N. Singh, Member (J):

Heard the learned counsel for the applicant.

2. At the outset, learned counsel for applicant under instructions from the applicant submits that during the pendency of the OA, the grievances raised by the applicant in the present OA, have already been redressed by the respondents. Therefore, nothing survives in the present OA.
3. Accordingly, OA stands disposed of as having become infructuous.
4. There shall be no order as to costs.

(Aradhana Johri)
Member (A)

(R.N. Singh)
Member (J)

/akshaya/